

Annexure-4

Name of the corporate debtor: Empress Infra Projects Private Limited
Date of commencement of CIRP: 12-11-2025 [NCLT Order received to IRP on 13-11-2025]
List of creditors as on: 05-10-2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Woodhill Buildtech Private Limited	21-11-2025	2,38,26,513	2,12,13,236.47	Unsecured	2,12,13,236.47*	No	7.72	NIL	NIL	26,13,276.53	NIL	Claim admitted as per default mentioned in the NCLT Order dated 12.11.2025. Further claim could not be admitted due to non-receipt of interest calculation
2.	KRV & Associates	27-11-2025	15,31,57,342.96	15,31,57,342.96	Unsecured	15,31,57,342.96*	No	55.71	NIL	NIL	NIL	NIL	NA



3.	Om Raj Nagar	27-11-2025	2,51,09,447.05	1,68,49,221.40	Unsecured	1,68,49,221.40*	No	6.13	NIL	NIL	82,60,225.65	NIL	Interest including penal interest is taken according to Principal as per Books of Accounts of Corporate Debtor. Excess Claim has not been admitted.
4.	Jitendra Kapasia	27-11-2025	3,16,76,784.43	3,16,76,784.43	Unsecured	3,16,76,784.43*	No	11.52	NIL	NIL	NIL	NIL	NA
5.	Ablaze Info Solutions Private Limited	02-01-2026	3,00,00,000	NIL	Unsecured	NIL	No	NIL	3,00,00,000	NIL	NIL	NIL	Claim was initially admitted but now said claim is held in abeyance pursuant to re-opening of old Books of Accounts, Application filed before the Hon'ble NCLT for adjudication of said claim.
Total			26,37,70,087.44	22,28,96,585.26		22,28,96,585.26		81.08	3,00,00,000	NIL	1,08,73,502.18		



*Personal Guarantee by Mr. Manish Chaudhary